

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

Application No. 107 of 2017

Mr. Antony Clement Rubin,
Flat No. 35, Block 3,
Priyadarshini Apartments,
89, Barakka Road,
CHENNAI 600 012

... Applicant

Versus

1. State of Tamil Nadu,
Through the Chief Secretary,
Government of Tamil Nadu,
Namakkal Kavignar Maaligai,
Fort St. George,
CHENNAI 600 009
2. Indian Institute of Technology, Madras,
(IIT PO, Chennai 600 036),
Represented by its Director
Beside Adyar Cancer Institute, Opposite CLRI,
Sardar Patel Road, Adyar,
CHENNAI 600 036
3. Greater Chennai Corporation,
Through its Commissioner,
Ripon Building,
CHENNAI 600 003.
4. Tamil Nadu Pollution Control Board,
Through its Member Secretary,
76, Mount Salai, Guindy,
CHENNAI 600 032
5. Tamil Nadu Forest Department,
Government of Tamil Nadu,
Through its Principal Chief Conservator of
Forest & Chief Wildlife Warden,
Panagal Malagai, Saidapet,
CHENNAI 600 015

... Respondents


कुलसचिव / Registrar

भारतीय प्रौद्योगिकी संस्थान मद्रास
Indian Institute of Technology Madras
चेन्नई/Chennai - 600 036

ADDITIONAL REPORT FILED ON BEHALF OF THE 2nd RESPONDENT

I, Dr. Jane Prasad, daughter of Shri John Matchado Aged 53 years working as Registrar of the 2nd Respondent Institute do hereby solemnly and sincerely state and affirm as follows:

1. I on-behalf of the 2nd Respondent herein and I am well acquainted with the facts of the case.

2. It is submitted that the 2nd Respondent has already filed a detailed Report with annexures in the above matter dated 1st September 2020. However, the 2nd Respondent seeks to bring on record certain subsequent developments as under.

3. It is submitted that as directed by the NGT nominated Permanent Committee, the Registrar, Indian Institute of Technology, Madras (IITM) as Estate Officer had issued a circular-cum-notice dated 14/09/2020 on feeding of free ranging dogs & registration of Pet animals on campus to the residents/students. On receipt of requests and inputs from a few residents, an amendment of circular-cum-notice was issued on 17/09/2020.

4. It is submitted that the above circular and amendment attracted several responses from the residents/students of IIT Madras with diverse comments emerging certain issues to be addressed. In order to discuss those issues, the Permanent Committee had two sessions of meeting on 03/10/2020, one with faculty representatives, and the other with its members along with Registrar, Chairman, Engineering Unit etc., as invitees. The following are the concerns on stray dogs raised by the faculty representatives before the Permanent Committee:

- (i) The representatives reported that the stray dog menace has been severe on campus over the past two-three years, mainly due to


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भारतीय प्रौद्योगिकी संस्थान मद्रास
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the sudden increase in the number of stray dogs that have been let loose into the campus.

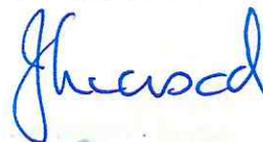
- (ii) Intimidation by a pack of ferocious stray dogs in campus wherein the residents could not step down from the car for fear of getting bitten and chased.
- (iii) The children could not play in the evening as a group of dogs chases them and motorists are being chased by a pack of dogs until they go out of their sight. The residents are furious about the increase in the feeding locations on campus.
- (iv) The voting among faculty members about the opinion on feeding locations and stray dog issue was obtained by the representatives. As a result, about 98% of faculty members are against the increase in feeding locations. About 400 faculty members participated in the survey, and almost all of them have agreed to stray dog free campus, and only one faculty did not support the resolution.
- (v) The Visiting faculty and students from foreign countries have also raised serious concern over the dog menace. If this dog menace continues, it will give a negative feedback among the foreign faculty and students. It will severely affect the Institute reputation among world-class Institutions.
- (vi) The residents are deeply saddened by the Deer and Blackbuck deaths due to stray dogs attack.
- (vii) The dogs are found in classrooms, labs and corridors of the Departments. The barking and growling of the dogs disturbed the academic atmosphere in the class and labs.
- (viii) On considering the above points the following action plan were proposed:

S.No	Representation of the faculty	Proposed Action Plan
1	Number of free-ranging stray dogs on campus should not exceed a number that will disrupt normal activities on campus without the constant fear of being chased or bitten. Every stray dog should be caught, sterilized and electronically tagged.	All Street dogs in the campus will be, sterilised, vaccinated and electronically tagged (microchip).

S.No	Representation of the faculty	Proposed Action Plan
2	The ferocious amongst them should be kept in a dog-enclosure to ensure safety for deer and people.	Feral dogs will be isolated as per Animal Welfare Board of India (AWB) norms
3	The free-ranging dogs must be fed at the minimum required locations (not exceeding three) on the campus by those who wish to do it. Any feeding outside the designated spots should be banned, and if violated, should lead to ouster of the feeder from the campus.	Initially, 5 feeding points were made with enclosures. However, based on the recommendation of the permanent committee, additional 9 feeding points were identified. It was also recommended to review the feeding locations after one month. Data on number of dogs coming to each feeding location is being collected.
4	New stray dogs should be prevented from entering the campus and if they slip in or are dropped off surreptitiously, they should be identified through the missing electronic tag and re-located out of the campus at suitable location(s) approved by the NGT. Over time, this will reduce the stray dog menace on campus, and allow the deer/blackbuck population to recover from the alarming low levels they have reached now.	(i) Entry of new dogs into the campus will be prevented through physical barriers and Security. Physical barrier with cattle trap/revolving gate with barricading was provided in Velachery Gate. Same will be done in other gates. (ii) Abandoning of pet dog by residents or outsiders inside the campus should be prohibited. (iii) Committee's advice is requested to deal with the issue of relocating new stray dogs.

5. The following dog management process and infrastructure facilities provided to the stray dogs are annexed in the presentation with photographs:

- The stray dog management process including survey, scheduled feeding at designated locations, catch the dogs in batches, examine, implant microchip, treat sick dogs, isolate feral dogs as and when identified, ARV for all dogs, ensure ABC, update database & documentation, release normal dogs to its original location, conduct continuous survey, auditing domestic and free roaming dogs, etc.



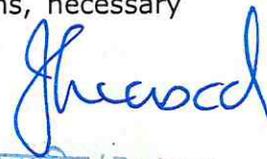
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- Various infrastructure facilities were created namely treatment room, fenced open yard, enclosures for sick and dogs under treatment and facilities at feeding points.
- The preliminary data dog population/distribution and feeding pattern across the campus are also highlighted in the presentation.
- Bio-medical waste from the stray dog treatment room shall be disposed through TNPCB authorized vendor who is already doing bio-medical waste disposal at Institute hospital.
- Stray dogs that are ferocious/old/blind/sick should be isolated in the shed.

6. The following are the **proposed action plans** recommended by the permanent committee to be administered by Registrar, IITM in her capacity as Estate Officer:

- a. Estate Officer and Administration are authorized to penalize and take suitable action as per the provisions of Estate Rules and Service Rules against violators of Campus Environment & Wildlife Policy. As per Estate Rules/Service Rules and circular-cum-notice published, action to be taken against unauthorized feeding/non-registration of pets.
- b. Estate Officer shall send a circular to residents once again to register their pet animals.
- c. Dog feeders are allowed to register with the Estate Section. Dog feeders must be the resident of the campus. No outsiders are allowed to feed the dogs and register as dog feeders, including the employees/students/Project Staff staying off-campus.
- d. Abandoning of pet dogs by residents or outsiders inside the campus should be strictly prohibited. If anyone found bringing dogs into the campus from outside, the Estate Officer and Administration can take action as per the Estate/Service Rules.
- e. No new stray dogs to be permitted, and strict vigilance to be enforced at the gates. If anyone violates the norms, necessary



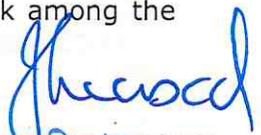
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Indian Institute of Technology Madras
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action should be taken. Security Guards are empowered to check all the vehicles at the entry, especially storage and boot space.

- f. Campus wildlife life monitoring groups comprising faculty, staff, and the student shall be formed with suitable terms of reference. The group shall act as a sub-committee to the Permanent Committee. Registrar will suggest the names of members to be on the Sub-Committee which will be placed for ratification in the subsequent sitting of the NGT Permanent Committee.
- g. The feeding locations will be reviewed in the next meeting scheduled to be on 24.10.2020. The feeding locations will be reduced/modified based on the feedback of the AWBI agency. Unused or less used feeding points may be closed after collecting data and obtaining approval from the committee members by circulation through email.
- h. The entry of new dogs into the campus shall be prevented through physical barriers and Security. Physical barrier with cattle trap/revolving gate with barricading as provided in Velachery Gate shall be done in other gates. The design may be suitably modified as per the site conditions.
- i. Stray dogs that are ferocious/old/blind/sick should be isolated in the shed.
- j. The stray dogs newly entered from outside the campus should be sent out and the security to be tightened at gates.
- k. Bio-medical waste from the stray dog treatment room shall be disposed through TNPCB authorized vendor who is already doing bio-medical waste disposal at Institute hospital.
- l. Dog adoption strategy may be considered and implemented by the Institute as a long-term plan.

7. IIT Madras has been granted the position of 'Institute of Eminence,' and it is expected that more number of foreign faculty and students will visit and stay on campus in the coming years. If this dog menace continues, it will give IIT Madras a negative feedback among the


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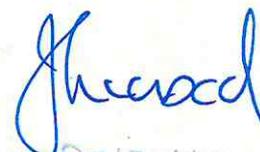
foreign faculty and students. If the guests are chased by the stray dogs on IITM campus streets and get into an accident, there could be law suits against the administration besides getting a bad name to the Institute. It will severely affect the Institute's reputation among world-class Institutions. Moreover the members of IIT Madras are working to improve its standards to world-class levels and secure the top position in world ranking.

8. The cry of a dying deer, especially in the early morning when it was being chased/hunted by the feral dogs is unnerving and these endangered species are to be protected from these feral dogs. The spotted deers and black bucks are the identity of the Institute and their population is diminishing due to the attack of stray dogs despite Institute's untiring efforts work on dealing with the stray dogs issue on the campus for the last one year. The stray dogs can survive anywhere outside the campus wherein the case is not same with the deers as they need protection and exclusive vegetative area for its survival.

9. At present there are 176 free-ranging dogs identified inside the campus out of which 60 dogs are living inside the forest in thick bushes. The process of catching of dogs in batches is ongoing by the AWBI agency.

10. In the above circumstances, it is also prayed that this Hon'ble Tribunal may authorise the Permanent Committee to take any suitable decision regarding isolation of feral dogs and enable the Permanent Committee to proceed with the enlisted stray dog management process as below;

- a) The ferocious/old/blind/sick to be isolated in the shed, examine them provide proper treatment in the respective treatment room and will be isolated in the shed.
- b) The existing stray dogs will be caught in batches, sterilised, vaccinated and electronically tagged (microchip).
- c) No new stray dogs will be permitted inside the campus and will be prevented through physical barriers and Security.
- d) Random vehicle checking of those vehicles entering the campus may be undertaken. The checking will be done by the Security Personnel of IIT Madras to prevent entry of dogs in the vehicles into the campus.



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- e) Stray dogs without chips, if found, will be handed over to the Chennai Corporation.
- f) Allow adoption of existing dogs inside the campus that are soft and docile by nature.
- g) The Committee may also be empowered to pass orders, strictures and levy penalty in case of any violation.

It is therefore prayed that this Hon'ble Tribunal may be pleased to take on record the above additional report on stray dog menace in continuation of the action taken report submitted by IIT Madras in solid waste management before the Hon'ble Tribunal earlier. It is prayed that this Hon'ble Tribunal may be pleased to consider the matter of isolation of feral dogs in campus and authorise & empower the Permanent Committee and the Registrar /Estate Officer, IITM to take suitable action to protect the wild life and especially with regard to proper Solid Waste Management as deemed fit.

Solemnly affirmed at Chennai on this
day of October, 2020
and signed his name in my presence



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BEFORE ME

ADVOCATE, CHENNAI

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

**(UNDER S.14(1) OF THE
NATIONAL GREEN TRIBUNAL
ACT).**

**Application No. 107 of 2017
(SZ)**

**ADDITIONAL REPORT FILED
ON BEHALF OF THE SECOND
RESPONDENT**

**M/s MENON, KARTHIK,
MUKUNDAN & NEELAKANTAN,
Advocates**

Counsel for 2nd Respondent